

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 153 of 2013**

**Dated : 24<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. K. Luthra for R. 2 & 3  
Mr. K.S. Dhingra for R.1

**ORDER**

As agreed by the learned counsel for the parties, post the matter  
for hearing on **26.03.2014.**

**(Rakesh Nath)**  
**Technical Member**  
ts/pr

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**